

IN THE HIGH COURT OF KERALA AT ERNAKULAM
PRESENT

THE HONOURABLE MR. JUSTICE SHAJI P. CHALY

&

THE HONOURABLE MRS.JUSTICE M.R.ANITHA

FRIDAY, THE 8TH DAY OF MAY 2020 / 18TH VAISAKHA, 1942

W.P.(C).9736 of 2020

Petitioner

Dr. Anjana P V , D/o Vinodh Kumar P S, aged 25,
Puthenmadathil House, Nechoor P O
Piravom , Ernakulam, Kerala, PIN – 686 664.

By R. Lakshmi Narayan, R. Ranjanie & S. Renjith

Respondent/Respondents

1. State of Kerala Rep. by the Secretary to Government, Health and Family Welfare (J) Department, Thiruvananthapuram – 695 001
2. The Commissioner of Entrance Examinations, Office of the Commissioner of Entrance Examinations, 5th Floor, Housing Board Building, Santhi Nagar, Thiruvananthapuram- 695 001.
3. The Director of Medical Education, Directorate of Medical Education,
Thiruvananthapuram 695 011.

4. Government of India, Ministry of Health and Family Welfare
Department of Health and Family Welfare, Nirman Bhavan, New
Delhi- 110 108, represented by the Deputy Secretary to the
Government of India.
5. The Secretary to Government of India, Ministry of Human
Resource Development , Nirman Bhavan, New Delhi- 110 108.
6. Directorate General of Health Services, Ministry of Health and
Family Welfare, Department of Health and Family Welfare,
Nirman Bhavan, New Delhi- 110 108, represented by Director
General of Health Services.
7. National Board of Examinations, Medical Enclave, Ansari Nagar,
Mahatma Gandhi Marg, (Ring Road),New Delhi – 110 029
represented by the Deputy Director (Examinations).
8. Dental Council of India, Aiwan- E- Galib Marg, Kotla Road,
Temple Lane, Opposite Mata Sundari College for Women, New
Delhi – 110 002 represented by its President.
9. Medical Counseling Committee (MCC), Medical/Dental Counseling
and Allotment Authority, Directorate General of Health Services,
Ministry of Health and Family Welfare Department of Health and
Family Welfare, Nirman Bhavan, New Delhi- 110 108,
represented by Director General of Health Services.

SR. GP SRI.BIMAL K. NATH

THIS WRIT PETITION HAVING COME UP FOR ADMISSION ON
8.5.2020, THE COURT ON THE SAME DAY, PASSED THE
FOLLOWING :

SHAJI P. CHALY & M.R.ANITHA, JJ.

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W.P.(C) No. 9736 of 2020

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Dated this the 8th day of May, 2020

ORDER

Learned Senior Government Pleader as well as CGC takes notice for the respective respondents and seeks time for taking instructions.

Post on 21.05.2020.

SHAJI P. CHALY, JUDGE.

M.R. ANITHA, JUDGE.

SM